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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

T.A. NO. 646 OF 1987.

Jagdish Prasad Srivastava ..... Applicant

Versus

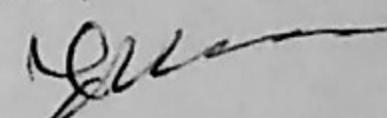
Union of India & others. ..... Respondents.

Hon'ble S.Zaheer Hasan-VC.  
Hon'ble D.S. Misra - AM

This Civil Misc. Writ Petition no.45 of 1980 has been received on transfer to this Tribunal under section 29 of the Administrative Tribunal Act no.XIII of 1985 from the Lucknow Bench of High Court of Judicature at Allahabad. The applicant has prayed for quashing the order of transfer dated 15.9.79 from Shohratgarh station to Manjhra Purab Station. The petitioner has retired on 31st July, 1986 from Shohratgarh Railway Station. No one is present on behalf of the petitioner. Sri G.P.Agrawal is present for the respondents. In view of the above, the petition has become infructuous and is hereby dismissed.

15mn  
26.2.80

Member(A)



Vice-Chairman

Dated:26-2-1988/  
Shahid.